

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 123 OF 2018**

**Dated: 8<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S.Amali

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Somesh Srivastava  
Mr. Vikas Maini for R-2

**ORDER**

List the matter for hearing on **19-03-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)**  
**Chairperson**